

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

9

C.P No. 1131/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE PARTIES: Ocean Masters LLC.
V/s.
Varun Global Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv. Vishal Jethas 9/b India Law Alliance	Advocate For O. Creditors	

ORDER

CP No. 1131/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 23.01.2018.

V. NALLASENAPATHY
Member (Technical)

B.S.V. PRAKASH KUMAR
Member (Judicial)